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NEYVELI LIGNITE CORPORATION LIMITED
(A Govt. of India Enterprise)
P.O. NEYVELI-607 801, Cuddalore District, Tamil Nadu
(Regd. Office: 135 Periyar EVR High Road, Kilpauk, Chennai-600 010)
OFFICE OF THE DEPUTY GENERAL MANAGER / COMMERCIAL

Ph: 04142-253429 Fax: 04142-252646

Lr.No. NLC/ Comm./ Expected revenue /2012

Date: 18.02.2013

To
The Secretary,
Central Electricity Regulatory Commission,
3rd & 4th floor, Chanderlok Building,
36, Janpath Marg,
NEW DELHI - 110 001 .

Sir,

Sub : Furnishing of details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations – Reg.

Ref : CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

Please find enclosed an Affidavit, containing the details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations as on 30.09.2012 in line with the CERC Regulations cited.

The above may please be taken on record.

Thanking you,

Yours faithfully,
For Neyveli Lignite Corporation Ltd.


18/02/2013
Deputy General Manager / Commercial

Encl : As above

S.NO	DESCRIPTION	PAGE
1	FORM-2	3-4
2	FORM-1	5-6
3	The details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations as on 30.09.2012- NLC-TPS I, NLC-TPS I Expansion, NLC -TPS II Stage I , NLC - TPS II Stage II and NLC- Barsingsar TPS (certified by Auditors)	7-18
4	Soft Copy of Annexure – The details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in a CD	Enclosed

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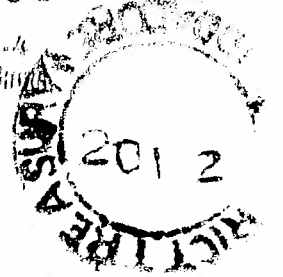
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N.L.C. Ltd., Neyveli

தேதி: 20.07.12

₹. 10/-

S. Suresh Kumar
S. Suresh Kumar
R.C. No. 9581/2011/10-4
சென்னை கட்டிடக் கல்வி கல்வி
பிளாக் - 9, (சென்னை) - 1



FORM 2

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION, NEW DELHI

IN THE MATTER OF:

Furnishing of details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

IN THE MATTER OF

Revenue from Tariff and charges Information for the year 2011-12

AND IN THE MATTER OF

Neyveli Lignite Corporation Limited,
Neyveli House, 135, EVR Periyar Road,
Kilpauk, Chennai-600 010

PETITIONER

S. Suresh Kumar

Affidavit verifying the reply:

I, Ravisankar S. son of Shri. P. Singaravelu Pillai, aged 56 years, residing at 62, Type IV Quarters, BLOCK-13, NEYVELI-607 803, do solemnly affirm and say as follows:

I am the Deputy General Manager (Commercial) of the NEYVELI LIGNITE CORPORATION LIMITED, the Petitioner in the above matter and am duly authorized by the said Petitioner to make this affidavit

- Hon'ble Commission vide CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 has directed the generating companies, falling within the regulatory jurisdiction of the Commission to furnish the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation. Accordingly NLC is filing the details of expected revenue from Tariffs and charges of NLC Thermal power stations vide this affidavit.

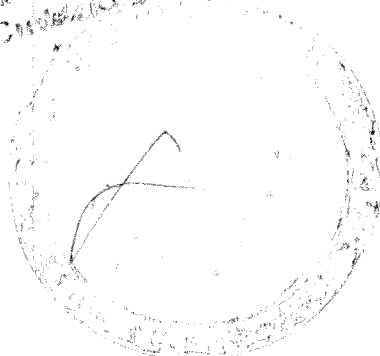
2. The statements made in FORM 1 enclosed, containing a total number of - 2 pages herein now shown to me are true to my knowledge and based on information and I believe them to be true.

Solemnly affirm at NEYVELI on this day of **18.02.2013** that the contents of the above affidavit are true to my knowledge, no part of it is false and no material has been concealed there from.

Ram
18/02/2013

Ravisankar S
Deputy General Manager/ Commercial / NLC LTD.
Identified before me by

[Signature]
C. KRISHNA MOHANA, B.L.,
ADVOCATE
Block - 2, Phase - 1, 607 801,
Chennai - 605 014 District



BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

IN THE MATTER OF:

Furnishing of details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

IN THE MATTER OF

Revenue Information for the year 2011-12

AND IN THE MATTER OF

Neyveli Lignite Corporation Limited,
Neyveli House,
135, EVR Periyar Road,
Kilpauk, Chennai-600 010

..... PETITIONER

THE PETITIONER HUMBLY STATES THAT:

BACKGROUND:

- 1.0 In exercise of powers conferred under Section 62(5) read with section 178(2)(u) of the Electricity Act 2003, Central Electricity Regulatory Commission has notified the CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 for furnishing the details of expected revenue from Tariffs and charges as per the prescribed Formals annexed to the Regulation.
- 2.0 Accordingly, NLC is furnishing to CERC in respect of NLC's generating stations, the details of expected revenue from Tariffs and charges as per the prescribed Formals annexed to the Regulation, along with details in soft copy.



- 3.0 As specified in the Regulations, the details for the year 2009-10, 2010-11 and 2011-12 are based on the audited financial statements of that years, the first half of the current financial year 2012-13, is based on statements of accounts up to 30.09.2012 and that for the 2nd half of the current financial year (2012-13) and for the ensuing year 2013-14 are based on provisional / estimated figures.

PRAYER:

NLC humbly requests the Hon'ble Commission

1. To take on record the details of expected revenue from Tariffs and charges submitted by NLC in respect of its Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 vide this affidavit.



PETITIONER

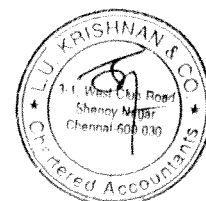


CERTIFICATE

We have been requested by M/s Neyveli Lignite Corporation Limited (Herein after referred to as the Company) having Registered Office at Neyveli House, No 135 Periyar E.V.R. High Road, Kilpauk, Chennai 600 010, Tamil Nadu , to examine the calculations made by the Company in pursuant to the Clause 2 Under chapter 2 of the CERC (Procedure for calculating the expected revenue from Tariff and Charges) Regulations 2010, for NLC TPS I (600MW), TPS I Expansion (420MW) and TPS II –Stage I (630MW) ,TPS II-Stage II (840 MW) and NLC Barsingsar Thermal Plant (2X125 MW).The company had got tariff orders from CERC for the period 2009-14 in respect of NLC TPS I (600 MW) , NLC TPS I Expansion (420 MW), NLC TPS II (Stage I and II) and provisional tariff order for NLC Barsingsar Thermal Plant (2X125 MW).

1. The said company had submitted the following documents in preparation of the certificate
 - a. Company Trial Balance as on 31.03.2012
 - b. Company Trial Balance as on 30.09.2012
 - c. Production details furnished by the General Managers of the respective Power Generating plants.
 - d. Copy of the Tariff order issued by CERC in respect of NLC TPS I, NLC TPS I Expansion ,NLC TPS II (Stage I and II) and NLC Barsingsar Thermal Plant (2X125 MW) .

True Copy Attested



2. The Company has submitted that the following assumptions were taken into account while preparing the Statements.
- Information furnished for the years 2009-10, 2010-11, 2011-12 and April 2012 to September 2012 are on actual basis and other periods are on estimation basis
 - The UI revenue depends on the Unit operating conditions and grid frequency. It should not be viewed as normal regular revenue through tariff. UI revenue depends on the system demand varies with monsoon activities.
 - The Expected capacity charges, Return on Equity recoverable are based on Tariff order issued by Hon'ble Commission CERC for the period 2009-14 in respect of NLC TPS I 600 MW , NLC TPS I Expansion , NLC TPS II (stage I and II) and NLC Barsingsar Thermal Plant 250 MW.
 - Operating norms / Financial Norms specified by the Commission for determination of the power tariff 2009-14.

Based on the points mentioned in para 1 and 2, above, we certify that Form 1 and Form 2 of the Power Stations of Neyveli Lignite Corporation Limited are prepared.

For M/s L.U. KRISHNAN & Co.,
Chartered Accountants,
Firm Registration No. 001527S

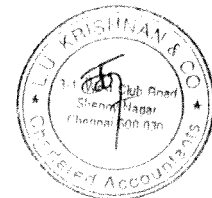
S. Jothirajan
(S.JOTHIRAJAN)
Partner

Membership No.211121

Place: Chennai
Date: 15.02.2013

True Copy Attached

J. Jothirajan

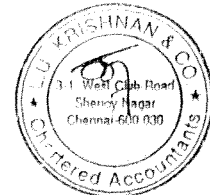


Name of Plant: NLC- Thermal Power station - I

FORM NO : 1

Stage : NLC- Thermal Power station - I 600 MW

S. No.	Particulars	Unit	Previous Year 2011-12	Current Year (Apr-Sep) 2012-13	Current Year (Oct-Mar) 2012-13	Ensuing Year 2013-14
1a	Actual/Expected Availability	%	74.53	69.74	72.03	72.00
1b	Actual/Expected Auxiliary Energy Consumption	%	11.97	11.93	12.07	12.00
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	262.25	125.48	129.61	265.79
2b	Actual/Expected recovery of Return on Equity	Rs Cr	23.96	7.48	7.48	10.83
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	3145.66	1471.75	1511.92	3030.48
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	221.44	225.09	225.09	249.70
5a	Actual/Expected recovery of Energy Charges	Rs Cr	696.56	331.28	340.32	756.71
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1312.00	1409.00	1409.00	1516.00
6a	Actual UI generation	MU	27.22	14.87	0.00	0.00
6b	Actual UI rate	Paise/KWh	364.23	308.25	0.00	0.00
6c	Actual Revenue from UI	Rs Cr	9.91	4.58	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	958.81	456.76	469.93	1022.50



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Name of Plant: NLC- Thermal Power station - I

FORM NO : 2

Stage : NLC- Thermal Power station - I 600 MW

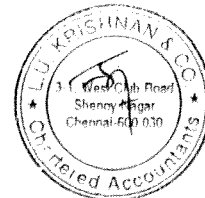
S. No.	Particulars	Unit	2009-10	2010-11	2011-12	2012-13-(P)	2013-14-(P)
1a	Actual/Expected Availability	%	77.78	72.88	74.53	70.89	72.00
1b	Actual/Expected Auxiliary Energy Consumption	%	11.77	12.33	11.97	12.00	12.00
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	317.10	288.94	262.25	255.09	265.79
2b	Actual/Expected recovery of Return on Equity	Rs Cr	29.72	27.68	23.96	14.95	10.83
2c	Actual/Expected recovery of Incentive	Rs Cr	20.75	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	3269.16	3066.28	3145.66	2983.67	3030.48
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	181.38	190.39	221.44	225.09	249.70
5a	Actual/Expected recovery of Energy Charges	Rs Cr	547.33	583.79	696.56	671.60	756.71
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1101.00	1173.00	1312.00	1409.00	1516.00
6a	Actual UI generation	MU	31.95	23.35	27.22	14.87	0.00
6b	Actual UI rate	Paise/KWh	381.53	467.17	364.23	308.25	0.00
6c	Actual Revenue from UI	Rs Cr	12.19	10.91	9.91	4.58	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	885.18	872.73	958.81	926.69	1022.50



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Name of Plant: NLC- Thermal Power station - I Expansion					FORM NO :	1
Stage : NLC- Thermal Power station - I Expansion 2X 210 MW						
S. No.	Particulars	Unit	Previous Year 2011-12	Current Year (Apr-Sep) 2012-13	Current Year (Oct-Mar) 2012-13	Ensuing Year 2013-14
1a	Actual/Expected Availability	%	83.70	97.93	73.00	80.00
1b	Actual/Expected Auxiliary Energy Consumption	%	9.50	8.61	9.50	9.50
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	386.82	204.14	176.22	360.63
2b	Actual/Expected recovery of Return on Equity	Rs Cr	173.67	78.99	78.99	145.62
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	2778.07	1643.63	1212.00	2663.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	183.49	180.10	180.10	181.60
5a	Actual/Expected recovery of Energy Charges	Rs Cr	509.76	296.01	218.28	483.60
5b	Actual/Expected Fuel Price considered Primary - Lignite	Rs/Tonne	1556.00	1568.00	1568.00	1642.00
6a	Actual UI generation	MU	31.89	15.07	0.00	0.00
6b	Actual UI rate	Paise/KWh	264.69	205.73	0.00	0.00
6c	Actual Revenue from UI	Rs Cr	8.44	3.10	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	896.58	500.15	394.50	844.23

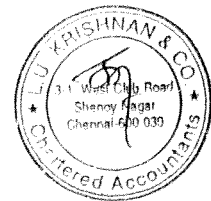


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Stage : NLC- Thermal Power station - I Expansion 2X 210 MW

S. No.	Particulars	Unit	2009-10	2010-11	2011-12	2012-13	2013-14
1a	Actual/Expected Availability	%	81.78	82.04	83.70	85.76	80.00
1b	Actual/Expected Auxiliary Energy Consumption	%	8.70	9.50	9.50	9.50	9.50
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	404.35	407.36	386.82	380.37	360.63
2b	Actual/Expected recovery of Return on Equity	Rs Cr	209.77	191.53	173.67	157.98	145.62
2c	Actual/Expected recovery of Incentive	Rs Cr	8.997	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	2705.73	2773.91	2778.07	2855.63	2663.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	155.72	165.22	183.49	180.10	181.60
5a	Actual/Expected recovery of Energy Charges	Rs Cr	407.62	458.31	509.76	514.29	483.60
5b	Actual/Expected Fuel Price considered	Rs/ Tonne	1411.00	1477.00	1556.00	1568.00	1642.00
6a	Actual UI generation	MU	15.65	19.98	31.89	15.07	0.00
6b	Actual UI rate	Paise/KWh	380.83	286.81	264.69	205.73	0.00
6c	Actual Revenue from UI	Rs Cr	5.96	5.73	8.44	3.10	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	820.97	865.67	896.58	894.65	844.23

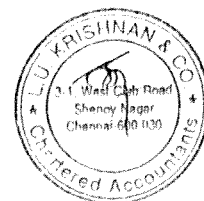


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Stage : NLC- Thermal Power station - II Stage I (3X 210 MW)

S. No.	Particulars	Unit	Previous Year 2011-12	Current Year (Apr-Sep) 2012-13	Current Year (Oct-Mar) 2012- 13	Ensuing Year 2013-14
1a	Actual/Expected Availability	%	84.91	90.27	68.72	75.00
1b	Actual/Expected Auxiliary Energy Consumption	%	9.60	9.68	10.00	10.00
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	223.27	127.10	95.73	231.24
2b	Actual/Expected recovery of Return on Equity	Rs Cr	22.59	9.29	9.29	16.76
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	3870.17	2050.09	1565.75	3427.09
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	190.43	194.72	194.72	201.00
5a	Actual/Expected recovery of Energy Charges	Rs Cr	737.00	399.19	304.88	688.85
5b	Actual/Expected Fuel Price considered Primary - Lignite	Rs/Tonne	1556.00	1568.00	1568.00	1642.00
6a	Actual UI generation	MU	41.64	31.05	0.00	0.00
6b	Actual UI rate	Paise/KWh	328.53	324.32	0.00	0.00
6c	Actual Revenue from UI	Rs Cr	13.68	10.07	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	960.27	526.28	400.61	920.09

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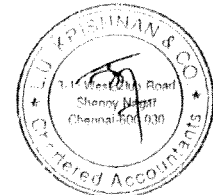



Name of Plant: NLC- Thermal Power station -II

FORM NO : 2

Stage : NLC- Thermal Power station - II Stage I 3X 210 MW

S. No.	Particulars	Unit	2009-10	2010-11	2011-12	2012-13	2013-14
1a	Actual/Expected Availability	%	77.26	82.16	84.91	79.13	75.00
1b	Actual/Expected Auxiliary Energy Consumption	%	9.61	9.88	9.60	9.84	10.00
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	217.81	234.70	223.27	222.82	231.24
2b	Actual/Expected recovery of Return on Equity	Rs Cr	32.27	25.92	22.59	18.58	16.76
2c	Actual/Expected recovery of Incentive	Rs Cr	6.04	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	3518.97	3733.86	3870.17	3615.84	3427.09
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	172.73	180.45	190.43	194.72	201.00
5a	Actual/Expected recovery of Energy Charges	Rs Cr	597.29	673.79	737.00	704.06	688.85
5b	Actual/Expected Fuel Price considered - Primary Lignite	Rs/ Tonne	1411.00	1477.00	1556.00	1568.00	1642.00
6a	Actual UI generation	MU	28.40	34.89	41.64	31.05	0.00
6b	Actual UI rate	Paise/KWh	454.19	341.36	328.53	324.32	0.00
6c	Actual Revenue from UI	Rs Cr	12.90	11.91	13.68	10.07	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	821.14	908.50	960.27	926.89	920.09



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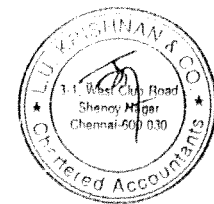
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Name of Plant: NLC- Thermal Power station -II

FORM NO : 1

Stage : NLC- Thermal Power station - II - Stage II 4X 210 MW

S. No.	Particulars	Unit	Previous Year 2011-12	Current Year (Apr-Sep) 2012-13	Current Year (Oct-Mar) 2012-13	Ensuing Year 2013-14
1a	Actual/Expected Availability	%	85.65	82.98	76.61	75.00
1b	Actual/Expected Auxiliary Energy Consumption	%	9.66	9.76	10.00	10.00
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	319.4860	158.65	145.19	314.81
2b	Actual/Expected recovery of Return on Equity	Rs Cr	53.17	24.91	24.91	47.54
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	5319.04	2568.52	2378.11	4669.07
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	190.43	194.72	194.72	201.00
5a	Actual/Expected recovery of Energy Charges	Rs Cr	1012.91	500.13	463.06	938.48
5b	Actual/Expected Fuel Price considered Primary - Lignite	Rs/Tonne	1556.00	1568.00	1568.00	1642.00
6a	Actual UI generation	MU	48.02	35.24	0.00	0.00
6b	Actual UI rate	Paise/KWh	357.56	334.28	0.00	0.00
6c	Actual Revenue from UI	Rs Cr	17.17	11.78	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	1332.40	658.78	608.25	1253.29



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Name of Plant: NLC- Thermal Power station -II

FORM NO : 2

Stage : NLC- Thermal Power station - II - Stage II 4X 210 MW

S. No.	Particulars	Unit	2009-10	2010-11	2011-12	2012-13	2013-14
1a	Actual/Expected Availability	%	84.06	81.81	85.65	79.46	75.00
1b	Actual/Expected Auxiliary Energy Consumption	%	9.53	9.51	9.66	9.88	10.00
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	296.33	323.88	319.49	303.84	314.81
2b	Actual/Expected recovery of Return on Equity	Rs Cr	61.66	56.86	53.17	49.81	47.54
2c	Actual/Expected recovery of Incentive	Rs Cr	33.65	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	5203.65	5120.77	5319.04	4946.63	4669.07
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	172.73	180.51	190.43	194.72	201.00
5a	Actual/Expected recovery of Energy Charges	Rs Cr	899.30	924.08	1012.91	963.19	938.48
5b	Actual/Expected Fuel Price considered - Primary Lignite	Rs/ Tonne	1411.00	1477.00	1556.00	1568.00	1642.00
6a	Actual UI generation	MU	54.43	55.59	48.02	35.24	0.00
6b	Actual UI rate	Paise/KWh	351.50	341.43	357.56	334.28	0.00
6c	Actual Revenue from UI	Rs Cr	19.13	18.98	17.17	11.78	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	1229.28	1247.97	1332.40	1267.03	1253.29



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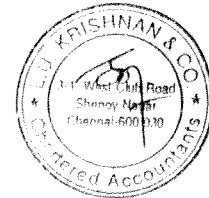
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Name of Plant: NLC- Barsingsar Thermal Power station

FORM NO : 1

Stage : NLC- Barsingsar Thermal Power station 250 MW

S. No.	Particulars	Unit	Previous Year 2011-12	Current Year (Apr-Sep) 2012-13	Current Year (Oct-Mar) 2012-13	Ensuing Year 2013-14
1a	Actual/Expected Availability	%	70.06	45.88	64.70	70.00
1b	Actual/Expected Auxiliary Energy Consumption	%	12.48	13.39	11.50	11.50
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr	93.72	177.58	199.83	380.01
2b	Actual/Expected recovery of Return on Equity	Rs Cr	24.80	58.24	58.24	122.26
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	314.18	433.82	683.97	1329.57
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	107.04	87.80	87.80	97.50
5a	Actual/Expected recovery of Energy Charges	Rs Cr	33.63	38.09	60.05	129.63
5b	Actual/Expected Fuel Price considered	Rs/Tonne	696*/837	853.00	853.00	890.00
6a	Actual UI generation	MU	1.19	0.00	0.00	0.00
6b	Actual UI rate	Paise/KWh	241.86	0.00	0.00	0.00
6c	Actual Revenue from UI	Rs Cr	0.29	0.00	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	127.35	215.67	259.88	509.64

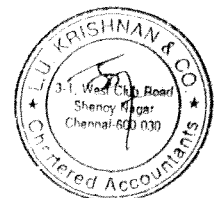


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Stage : NLC- Barsingsar Thermal Power station 250 MW

S. No.	Particulars	Unit	2009-10	2010-11	2011-12	2012-13-(P)	2013-14- (P)
1a	Actual/Expected Availability	%			70.06	58.85	70.00
1b	Actual/Expected Auxiliary Energy Consumption	%			12.48	11.50	11.50
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr			93.72	377.41	380.01
2b	Actual/Expected recovery of Return on Equity	Rs Cr			24.80	116.47	122.26
2c	Actual/Expected recovery of Incentive	Rs Cr			0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU			314.18	1117.79	1329.57
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh			107.04	87.80	97.50
5a	Actual/Expected recovery of Energy Charges	Rs Cr			33.63	98.14	129.63
5b	Actual/Expected Fuel Price considered	Rs/Tonne			696*/837	853.00	890.00
6a	Actual UI generation	MU			1.19	0.00	0.00
6b	Actual UI rate	Paise/KWh			241.86	0.00	0.00
6c	Actual Revenue from UI	Rs Cr			0.29	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr			127.35	475.55	509.64
Note :	Units 1 and 2 was commissioned on 20.01.2012 and 29.12.2011						



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